

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26189/2025

[Arising out of impugned final judgment and order dated 06-03-2024 in WA No. 4343/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

BANWARI LAL CHAUHAN

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 214514/2025 - CONDONATION OF DELAY IN FILING

IA No. 214515/2025 - EXEMPTION FROM FILING O.T.

Date : 17-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Abhishek Usha Singh, Adv.

Ms. Deeksha Saggi, Adv.

Mr. Rituparn Uniyal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

Respondents are served but none has entered appearance
on their behalf.

In the interest of justice, adjourned to 10.11.2025.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)